(c) if not, by when it will be transferred?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) to (c) The information is being collected.

Strikes by agitating Al pilots

- 498. DR. BHARATKUMAR RAUT: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government has knowledge of the losses incurred by Air India due to recent strike by the agitating pilots;
 - (b) the number of pilots involved in the strike, details thereof;
- (c) the action taken against any of the pilots of Al who had gone on strike and were found to be involved in illegal activities; and
 - (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) The estimated revenue loss suffered by Air India on account of the recent strike is around Rs. 200 crores.

- (b) The pilots of the Indian Commercial Pilots Association (ICPA) went on strike during 27.4.2011 to 6.5.2011 which led to disruption of large number of flights.
- (c) and (d) Air India terminated 6 pilots and 3 executive pilots. Apart from this, 7 pilots were suspended and also the union of ICPA de-recognized. However, later suspension and de-recognition has been withdrawn. No salary has been paid to the pilots for the strike period.

Funds for ferrying VVIPs

- 499. DR. BHARATKUMAR RAUT: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Air India has demanded special funds for ferrying VVIPs;
- (b) the amount of the special funds; and
- (c) the reaction/action of Government thereto?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Air India has requested for payment from the Government for maintaining a fleet of 3 Boeing 747 aircraft for VVIP special section operations.